

S

O.A. No. 760 of 2005

R. Ganapati.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 13.12.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

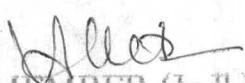
&

Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. Achintya Das, Ld. Counsel for the applicant and Mr. S.K.Ojha, Ld. Standing Counsel appearing for the Respondent-Railways.

By way of filing a memo in the Court today, Mr. Achintya Das, Ld. Counsel for the applicant submitted that he does not want to pursue this case since this O.A. has become infructuous as the applicant has already retired.

In view of the above, this case is dismissed as not pressed.


MEMBER (Judl.)


C.R. MOHAPATRA
MEMBER(Admn.)

RK